

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**



OA No. 4072/2016

This the 27th day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Rubina Begum, age 43 years, Gp-C

D/o late Mohd. Sharif

W/o Mr. Roshan Tanvir

R/o J-76 Ashiana Complex

Flat No. 103, First Floor

Thokar No. 4, Abul Faza Enclave-I

New Delhi-110025

Also at:

M-44, Abul Fazal Enclave

Jamia Nagar, Okhla

New Delhi-110025.

...Applicant

(none present)

Versus

1. South Delhi Municipal Corporation
Through its Commissioner
Dr. Shyama Prasad Mukharjee Civic Centre
Jawahar Lal Nehru Marg, Delhi-110002.
2. Delhi Subordinate Services Selection Board(DSSSB)
Through its Chairman
FC-18, Institutional Area
Karkardooma, Delhi.
3. Govt. of National Capital Territory of Delhi
Through its Chief Secretary



New Secretariat, IP Estate,
New Delhi.Respondents

(through Sh. R.K. Jain for R-1 and Sh. Amit Yadav
for R. No. 3)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

None for the applicant. In the first round of call and even after giving one pass over, nobody represented the applicant. Hence, the OA is dismissed for non prosecution.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal)
Member (J)

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